

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206

C.P.(CAA)/15(AHM)2024 in
CA(CAA)/66(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Yarrow Dental Labs Private Limited
Star Dental Centre Private Limited

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. for Mr. Ravi Pahwa, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. a.w Ms. Maithili Mehta, Adv.
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the Income Tax Department submitted that they have not received the PAN details from applicant. Applicant is directed to provide the details to them, Respondent is directed to file report within one-week of receipt.

List for further consideration on 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)